


**F. No. J-11017/13/2015-Judicial**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**Judicial Section**  
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Shastri Bhawan, New Delhi,  
Dated 30<sup>th</sup> August, 2017

**ORDER**

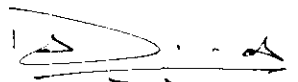
The President is pleased to accept the resignation of **Shri Manish Goyal**, Senior Panel Counsel for Allahabad High Court at Allahabad with effect from **13.07.2017**, consequently, his name occurring at Sl. No. 6 in the list of Senior Panel Counsel for Allahabad High Court at Allahabad in order No. 36(1)/2015-Judl. dated 09.04.2015, stands deleted.

2. Hindi version of this order will follow.

  
(Inder Kumar)  
Additional Secretary

**Copy for information to:**

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. Shri Ashok Mehta, Additional Solicitor General of India, Allahabad High Court at Allahabad.
3. Shri Gyan Prakash, Assistant Solicitor General of India, Allahabad High Court at Allahabad.
4. Shri Surya Bhan Pandey, Assistant Solicitor General of India, Allahabad High Court Bench at Lucknow.
5. Shri Manish Goyal, Advocate, R/o 29-A, Nyay Marg, Allahabad-211001.
6. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
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